

DIVISION BENCH  
COURT - II

**S-10**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/76(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>SURYA ALLOY INDUSTRIES LIMITED VS PARTHA ISPAT {INDIA} PVT LTD</b>
UNDER SECTION	<b>SEC 433(E)/433(F) OF CA 1956</b>

**Appearance (via video conferencing/physically)**

Mr. Siddhartha Sharma, Adv. ] For the Corporate Debtor  
Mr. Shaunak Mitra, Adv. ]  
Mr. Rishav Dutt, Adv. ]  
Ms. P. Roy, Adv. ]

**ORDER**

1. Ld. Counsel for the Corporate Debtor present.
2. **TP/76(KB)2024:**
  - a. Ld. Counsel Mr. Mitra appears for the company submits that after the petition be made IBC compliance, reply be filed within a period of two weeks'.
  - b. List the matter on **16.07.2024**.

**D.Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**